COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

APPEAL NO. 394 OF 2018

Dated: 09thSeptember, 2019

In the matter of:

Azure Power Jupiter Pvt. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors. Respondent(s)

<u>ORDER</u>

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is postedon 14.10.2019.

Court Master/PS

js